

(d) Only three Government servants were granted fire sufferers' loan. The details are as follows: —

Name of Tehsil	Name of Government	Number of District Amount Servants	
Mahasu	Rampur	1	1,200
	Rhru	1	1,300
Mandi	Sadar	1	800
	TOTAL	3	3,300

ELECTION PETITIONS IN ORISSA

55. SHRI S. PANIGRAHI: Will the Minister of LAW be pleased to state:

(a) the number of election petitions so far filed in in respect of the State of Orissa against elections to the Lok Sabha and State Legislature;

(b) the number of such petitions since disposed of; and

(c) the number of such petitions which are still pending?

THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVIS): (a) to (c). A statement is laid on the Table.

STATEMENT

Institution, disposal and pendency of election petitions in respect of the State of Orissa as on the 15th February, 1958

(a) Number of election petitions filed—

Lok Sabha1
State Legislature	„ „ . 14

(b) Number of petitions disposed of—

Lok SabhaNil State
Legislature13

(c) Number of petitions pending—

Lok Sabha1
State Legislature1

LITERARY WORKSHOPS

56. SHRI DEOKINANDAN NARAYAN: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:

(a) how many Literary Workshops have so far been organised in the year 1957-58 and where these were organised;

(b) what were the subjects in which training was given in these Workshops;

(c) how many trainees took part at each of these Workshop's;

(d) whether trainees were granted any stipends; and

(e) what were the qualifications required of the trainees for admission into the Literary Workshops?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) Eight Literary Workshops were to be held, one each in West Bengal, Kerala, Bombay and U.P. (for Neo-literates) and Punjab, Rajasthan, Orissa and Jammu and Kashmir (for children).

(b) Four were for training authors in writing for Neo-literates and four for training authors in writing for children.

(c) The information will be collected and laid on the Table of the House as soon as possible.

(d) Each trainee is to get a stipend of Rs. 150 for a 6-week course.

(e) The trainees are required to have some reputation as authors of literature for children or Neo-literates as the case may be.

DECISION OF THE TWO-MAN COMMITTEE OF THE GOVERNMENTS OF INDIA AND PAKISTAN REGARDING ALLOCATION OF INCOME-TAX OF MANAGING AGENCY COMMISSION

57. SHRI B. P. AGARWAL: Will the Minister of FINANCE be pleased to state;

(a) the date on which the Two-Man Committee of the Governments of India and Pakistan arrived at a decision regarding the allocation of Income-tax of managing agency com-